

Primary Health Centres

606. SHRI BAIKUNTHA NATH SAHU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the State-wise number of Primary Health Centres which have been set up in the country by the Central Government during the Seventh Plan period, year-wise;

(b) whether the Central Government have any proposal to increase the number of such PHCs in the country during the Eighth Plan; and

(c) if so, what is the target set up in this regard ?

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) Primary Health Centres are set up by the State and U.T. Governments. A statement showing the number of Primary Health Centres set up in various States and U.Ts during the Seventh Plan period in different years is attached. (See Appendix CLIII, Annexure No. 28)

(b) and (c) As stated earlier, Primary Health Centres will be set up as part of the State Sector plans and targets for the Eighth Plan period are yet to be worked out in consultation with State and UT Governments and Planning Commission.

Price fixation of bulk drugs

607. SHRI BIR BHADRA PRATAP SINGH : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that the prices of bulk drugs are fixed on the basis of calculations made by BICP;

(b) if so, what are the details of the provisions under which these calculations are made ;

(c) whether Government propose to make these provisions public for the benefit of consumers ; and

(d) if not, what are the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY) : (a) Yes, Sir.

(b) to (d) The prices of bulk drugs are worked out in accordance with the provisions of D.P.C.O., 1987, which is a published document.

Raids by the Department of Prevention of Food Adulteration, Delhi

608. SHRI GHUFRAN AZAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) what is the number of samples lifted by the Department of Prevention of Food Adulteration Delhi Administration, Delhi against complaints and against routine sampling during the years 1988 and 1989 ; and

(b) what is the number of routine raids conducted and the number of raids conducted against complaints received by the Department of Prevention of Food Adulteration, Delhi Administration, during the above period?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY) : (a) As per the information received from Delhi Administration, Delhi, the number of samples lifted by the Department of Prevention of Food Adulteration during the years 1988 and 1989 on the basis of complain;; and on routine sampling is as under :

Year	No. of samples lifted on complaints	No. of samples lifted on routine
1988	90	1452
1989	57	1507

(b) The number of raids conducted by Department of Prevention of Food Adulteration on routine sampling and on the basis of complaints received by the Department during the years 1988 and 1989 is given as under :—

Year	No. of raids	
	conducted on routine sampling	conducted on the basis of complaints
1988 .	490	76
1989 .	460	57

Samples lifted by Food Inspectors of Delhi Administration

60.9. SHRI GHUFRAN AZAM : Will the Minister of

Statement

List showing samples lifted by each Food Inspector during the year 1988 and percentage of adulteration.

S. Lifted	Name of F.I.	Samples No.	Samples found adulterated	Percentage of adulteration	*
12	S/Shri	3	4	5	
1.	Arun Kumar	66	13	19-69	7
2.	A. K. Dhir .	54	09	16-66	
3.	Baljeet Singh	50	09	18-00	-
4.	D.P.Singh	89	20	22-47	
5.	Gian Chand .	49	07	14-28	
6.	Jeet Singh .	44	05	11-36	
7.	Jeet Ram	51	08	15-68	
8.	K. K. Mittal	43	04	09-30	
9.	M. K. Gupta	53	11	20-75	
30.	N.N. Sharma	51	07	13-72	
11.	O. P. S. Ahlawat	35	09	25-71	
12.	P. N. Khatri	41	09	21-95	
13.	P. C. Tewari	40	04	10-00	

HEALTH AND FAMILY WELFARE be pleased to state the number of samples lifted by the Food Inspectors of Department of Prevention of Food Adulteration, Delhi Administration, Delhi during the year 1988 Inspector-wise and the percentage of those found adulterated ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NTLAMANI ROUTRAY) : As per information received from the Delhi Administration, the number of samples lifted by each food inspector of the Department of Prevention of Food Adulteration, Delhi during the year 1988 and percentage of adulteration, is given in Statement.